

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4055
ANSWERED ON:20.08.2001
EFFECT OF GLOBAL WARMING
JAGANNATH MALLICK

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the steps taken by the Government to fight the situation arising from the effect of global warming due to the increased concentration of green house gases in the atmosphere;
- (b) whether the Government observed any effects of climate change due to this;
- (c) if so, the details thereof and the steps and precautions taken by the Government in this respect;
- (d) whether the excess of Industrialisation and Deforestation has also contributed to the Global Warming in India;
- (e) if so, the details thereof ;
- (f) whether the Indian Industries are following the norms laid down by the Central Pollution Board for the effluents treatment and their drainage; and
- (g) if not, the action taken by the Government for these defaulters?

Answer

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T. R. BAALU)

- (a) The steps taken by the Government include measures to address growth of emission of green house gases through power sector reforms, enhanced afforestation, significant capacity addition of renewable energy technology, fuel switching, energy efficiency in industries, conservation of energy and upgradation of vehicular emission norms as well as launching of studies to enhance the understanding of impacts of climate change and adaptation.
- (b) to (e) Advanced regional climate modelling required to study effects of climate change at the national level and impact of industrialisation and deforestation on global warming in India are currently not available.
- (f) & (g) The Indian industries are required to follow the norms laid down by the Central Pollution Control Board and instances of violation of norms are being dealt with under law as and when they are brought to the notice of the Government.